

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA
UNSTARRED QUESTION NO. 4400

TO BE ANSWERED ON MARCH 29, 2017

INTEGRATED HOUSING

NO. 4400

SHRI ARJUN LAL MEENA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to provide the second instalment for the third phase of Integrated Housing and Slum Development Programme to Rajasthan Government;
- (b) if so, the time by which it is likely to be provided; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION
(RAO INDERJIT SINGH)

(a):The Ministry releases second installment for Integrated Housing and Slum Development Programme (IHSDP) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) to State/UT Governments including Rajasthan on receipt of utilization certificates from the States/UTs as prescribed in the scheme guidelines.

(b)&(c): In some projects Central Assistance could not be released for want of Utilisation Certificates, clarifications from States/UTs including Rajasthan on issues raised by the Ministry etc. As the extended period for completing the on-going projects (sanctioned upto 31.03.2012) under Basic Services to the Urban Poor (BSUP) and IHSDP components of JNNURM is ending on 31.03.2017, no central grant would be available after March 2017 for components of JNNURM and any spill over liability on cost of projects will have to be borne by the respective State/UT Governments from their own sources.

, .